

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

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RA 269/1999

in

OA 920/1993

(A)

New Delhi this the 17 th day of December, 1999

Hon'ble Shri S.R. Adige, Vice Chairman(A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Ms.S.K.Srivastava,  
Ex.Junior Law Officer,  
ICAR., Krishi Bhawan,  
New Delhi  
R/O A-279, Surya Nagar,  
Ghaziabad-201011.

.. Applicant

Versus

Union of India through

1. Director General,  
Indian Council of Agricultural  
Research, Krishi Bhawan,  
New Delhi.
2. Sh.B.N.Pd.Pathak,  
Legal Advisor,  
Indian Council of Agricultural  
Research, Krishi Bhawan,  
New Delhi-110001.

.. Respondents

O R D E R (By Circulation)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

we have carefully perused the Review Application filed by the applicant in which it has been mentioned that mistakes/errors appear on the face of the impugned order dated 4.11.1999 in OA 920/1993 on the basis of which he has prayed that the order may be reviewed and amended in the interest of justice. we find that none of the grounds urged in the R.A. B. falls within the provisions of Section 22(3) (f) of the Administrative Tribunals Act, 1985 and Rule 17 of the CAT(Procedure) Rules, 1987 read with Order 47 Rule 1 CPC under which alone the review application can be allowed. (See. for example, the judgements of the Hon'ble Supreme Court in

B.  
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A. T. Sharma Vs. A. P. Sharma and Ors (AIR 1974 SC 1047); Chandra Kanta and Anr. Vs. Sheikh Habib (AIR 1975 SC 1500) and Parson Devi and Ors. Vs. Sumitri Devi and Ors. (JT 1997(8) SC 480). It has also been urged by the applicant that he has made certain arguments as well as submitted written submissions which are not discussed in the judgement. It is relevant to point out that the impugned order dated 4.11.99 is a detailed order giving reasons for the decision arrived at by the Bench in the case. (OA 920/1993) after taking into account all relevant material.

2. For the reasons given above, RA 269/99 is rejected.

*Lakshmi Swaminathan*

(Smt. Lakshmi Swaminathan)  
Member (J)

*S. R. Adige*  
(S. R. Adige)  
Vice Chairman (A)